

BURIED TREASURES IN PAKISTAN

*2058. **Shri L. Jogeswar Singh:** Will the Minister of **Rehabilitation** be pleased to state:

(a) whether it is a fact that applications have been invited by the High Commissioner for India in Pakistan from displaced persons who have left buried treasures in West Pakistan, for the removal of the same;

(b) how many such applications have so far been received;

(c) whether any buried treasures have been recovered; and

(d) the steps so far taken to protect the places where treasures are believed to have been buried?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes.

(b) 739.

(c) No.

(d) In order to avoid premature disclosure of the location of buried property, displaced persons have been advised not to reveal in their applications the name of the village, town or city but to mention only the name of the district where the treasures have been buried. Therefore, the question of protecting the places does not arise.

Shri L. Jogeswar Singh: May I know how Government came to know that there were wealth treasures left in Pakistan?

Shri J. K. Bhonsle: We received applications from interested persons concerned about buried treasures in Pakistan.

Shri L. Jogeswar Singh: May I know what measures have been taken by the Government for protecting those places that have been disclosed?

Shri J. K. Bhonsle: There is no question of protection. We have already told the displaced persons not to disclose the place where treasures are buried but just to give the name

of the district. After the arrangements are finalised, the High Commissioners both at Karachi and Lahore will send for these persons and the correct locations will then be found out and necessary police protection will be given to dig out the buried treasures.

WRITTEN ANSWERS TO QUESTIONS

TEA EXPORT

*2031. **Shri Ramananda Das:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it has come to the notice of Government that all good quality Indian tea is shipped directly to London;

(b) whether it is a fact that Ireland is not getting proper supply of tea according to its requirements in Calcutta auctions and is therefore forced to resort to the London market; and

(c) what steps Government propose to take thereon?

The Minister of Commerce (Shri Karmarkar): (a) No, Sir.

(b) and (c). Ireland was understood to have experienced some difficulty in getting her requirements of tea in the Calcutta auctions in 1953. This was due to the fact that the production of the particular type of tea which Ireland generally purchase was low in 1953 as a result of the unfavourable climatic conditions. Owing to the uncertainty of direct requirements of Ireland judged from its low off-take in the previous years, the bulk of available supplies was sent to U. K. Such a situation is not likely to be repeated.

MAITHON AND PANCHET DAMS

*2036. **Shri Vallatharas:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether the sites on which the Maithon and Panchet Dams are to be built by the D. V. C., were examined